

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/12215/2026	G4S SECURE SOLUTION (INDIA) PVT. LTD., BBSR VS SANDY RESORT PVT. LTD., BBSR	JATINDRA MOHANTY VS	// ()	
2	D-BLAPL/8457/2026	B.MOHAN RAO VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	JARADA /360 /2025 () //	
3	D-BLAPL/8460/2026	GOURANGA DEHURY VS STATE OF ODISHA	DIGAMBAR SETHI VS	HARICHANDANPUR /11 /2026 () //	
4	D-BLAPL/8462/2026	NARI @ NARENDRA KUMAR DAS VS STATE OF ODISHA	CHIRANJIB ROUT VS	SAMAL /47 /2026 () //	
5	D-BLAPL/8464/2026	ABHISHEK TIWARY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BADMAL /62 /2026 () //	
6	D-BLAPL/8466/2026	JASOBANTA BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BOUDH /381 /2024 () //	
7	D-BLAPL/8467/2026	NUTAN BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 () //	
8	D-BLAPL/8468/2026	MADDILA MOHAN RAO VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	JARADA /392 /2022 () //	
9	D-BLAPL/8469/2026	BIKI BHOI VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /53 /2026 () //	AOR20220001487C202600050
10	D-BLAPL/8473/2026	AJIT KUMAR BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	RUGUDI /32 /2026 () //	
11	D-BLAPL/8481/2026	BRUSHABH @ BRUSABHA CHIRGUNI VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /27 /2025 () //	

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12	D-BLAPL/8483/2026	SIDHESWAR MAHARANA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// () //	
13	D-BLAPL/8485/2026	SUNITA HANSDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// () //	AOR20220003722C202600065
14	D-BLAPL/8486/2026	KAJURU TUTI VS STATE OF ODISHA	BISWARANJAN DALAI VS	// () //	AOR20220003722C202600064
15	D-BLAPL/8487/2026	SANJAYA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ASKA /36 /2026 () //	
16	D-BLAPL/8488/2026	RASMITA SWAIN @ SMT. RASMITA SWAIN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /10 /2026 () //	
17	D-BLAPL/8491/2026	RAMA PURI VS STATE OF ODISHA	BISWARANJAN DALAI VS	// () //	AOR20220003722C202600066
18	D-BLAPL/8498/2026	CHANDRA KISHORE NAYAK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	GORUMOHISANI /126 /2025 () //	
19	D-BLAPL/8500/2026	ANANTA PUJARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MAIDALPUR /132 /2025 () //	
20	D-BLAPL/8503/2026	BABUL BEHERA @ NIKU VS STATE OF ODISHA	SOUBHAGYA RANJAN JENA VS	PAHALA /445 /2025 () //	
21	D-BLAPL/8504/2026	MAHAMMAD RIZWAN @ MD RIZWAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /38 /2026 () //	AOR20220001487C202600051
22	D-BLAPL/8506/2026	DAKENDRA BEHERA VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	JEYPORE MAHILA /152 /2025 () //	
23	D-BLAPL/8507/2026	SUDAM NAYAK	SIDHARTHA SANKAR RAY (2)	GUNUPUR /207 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/8510/2026	ANNAPORRNA BEHERA @ PANNA @ ANNAPURNA	SHIBANI KUMAR DAS	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/8511/2026	RINU @ CHITARANJAN MOHAPATRA	BIBHUTI BHUSAN SWAIN	TALCHER TOWN /529 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/8513/2026	SONUL DEV BADHAI	SHIBANI SHANKAR PRADHAN	SUNDARGARH TOWN /272 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/8516/2026	ANIMESH GHOSH	SUMAN MODI	SAHADEV KHUNTA /304 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/8519/2026	KUHAN @ KARTIK @ KAILASH DAS	SUMAN MODI	SAHADEV KHUNTA /304 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/8522/2026	SURYAKANTA MOHAPATRA	BIDYUTLATA MOHANTY	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/8524/2026	MD ABU TALHA	AMIT PRASAD BOSE	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/8525/2026	BATHUEL KHARA	DIPTI RANJAN BHOKTA	NANDAPUR /171 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/8526/2026	TAPAN MALLICK @ DAS	PRADIP KUMAR MALLICK	PIPLI /384 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/8527/2026	PURNA CHANDRA GHADAI	SHYAM SUNDAR TRIPATHY	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/8530/2026	SANDEEP KUMAR PANDA @ PINKU	BISWA RANJAN DAS	BAIDYANATHPUR /382 /2024	
		VS	VS	()	

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35	D-BLAPL/8531/2026	STATE OF ODISHA MADHABA GOUDA VS	SANJIB KUMAR BHANJADEO VS	// KASHIPUR /103 /2023 ()	
36	D-BLAPL/8533/2026	STATE OF ODISHA PINTU KUMAR VS	SMRUTI RANJAN ROUT VS	// SPL.TASK FORCE /27 /2025 ()	
37	D-BLAPL/8534/2026	STATE OF ODISHA RAMESH KUMAR MANDAL VS	MANOJ VERMA VS	// PADAMPUR /38 /2026 ()	
38	D-BLAPL/8535/2026	STATE OF ODISHA CHANDINI AGRAWAL @ MITTAL VS	MANOJ VERMA VS	// PADAMPUR /38 /2026 ()	
39	D-BLAPL/8544/2026	STATE OF ODISHA PRAHALLAD BEHERA @ PAHALA VS	SATYABRATA DASH VS	// JENAPUR /25 /2026 ()	
40	D-CMP/12143/2026	STATE OF ODISHA SABITA CHHOTRAY VS	BIPLABA P.B. BAHALI VS	// // ()	
41	D-CMP/12176/2026	HIMANSHU SEKHAR CHHOTARAY LAXMIDHAR SWAIN VS	MD. GOLAM MADANI VS	// // ()	
42	D-CMP/12200/2026	PANCHANAN SWAIN NIRANJAN SWAIN VS	MAHESWAR MOHANTY VS	// // ()	
43	D-CMP/12208/2026	DOUPADI NAYAK KANAKA PRABHA SWAIN VS	AMIT PRASAD BOSE VS	// // ()	
44	D-CMP/12216/2026	JASASWINI PATI M/S. KUNALCHIX POULTRY PRODUCTION COMPLEX VS	DHANANJAYA MUND VS	// // ()	
45	D-CMP/12236/2026	IDBI BANK LTD., BBSR KESHAB CHANDRA BARIK VS	KAUSHAL HUSSAIN VS	// // ()	
		SANKARSAN BARIK		//	

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46	D-CONTC/12134/2026 CONTC/1624/2026	SABITA PARIDA VS DR. N.THIRUMALA NAIK,IAS	MANOJA KUMAR KHUNTIA VS	// 0 //	
47	D-CONTC/12137/2026	MANO RANJITA BEHERA VS SHYAM LAL ORAM,I.I.C, NALCO NAGAR P.S, ANGUL	MISS RESHMA BEHERA VS	// 0 //	
48	D-CONTC/12144/2026	AMARENDRA SARANGI VS DEEPANKAR MOHAPATRA,IAS	ADV. VS	// 0 //	
49	D-CONTC/12155/2026	BALARAM KALET VS Y.B.KHURANIA,DG AND IG OF POLICE,CUTTACK	ADV. VS	// 0 //	
50	D-CONTC/12158/2026	KARTIKA ORAM VS Y.B.KHURANIA,IPS	ADV. VS	// 0 //	
51	D-CONTC/12160/2026	GOLAPI BHOI VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
52	D-CONTC/12173/2026	SUJATA MAJHI VS ARABIND AGRAWAL, IAS	ADV. VS	// 0 //	
53	D-CONTC/12185/2026	SANDHYARANI PARIDA VS SUSANTA KUMAR DEV, SDO-I (ENG.)/SECTION IN CHARGE DELTA SECTION	ADV. VS	// 0 //	
54	D-CONTC/12189/2026	BHABANATH SAHU VS SUKANTA KUMAR NAIK, OAS	ASHUTOSH MISHRA VS	// 0 //	
55	D-CONTC/12191/2026	PRABHAKAR BARIK VS TATA MOTORS FINANCE LTD., BHUBANESWAER	BIBHUTI BHUSAN SWAIN VS	// 0 //	
56	D-CONTC/12202/2026	SUNITA KUMARI VS DHEENAH DASTAGEER, COMMISSIONER, ROURKELA MUNICIPAL CORPORATION	ADV VS	// 0 //	AOR20220001523C202600024
57	D-CONTC/12211/2026	GOURANGA CHARAN PANDA	ADV.	//	

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		VS	VS	()	
58	D-CONTC/12227/2026	SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES		//	
		TULASI BHOI	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
59	D-CONTC/12229/2026	BIBHUTI BHUSAN NAYAK, IAS		//	
		SHARMA KUMBHAR	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
60	D-CONTC/12230/2026	BIBHUTI BHUSAN NAYAK, IAS		//	
		SUSHIL KUMAR MEHER	ADV.	//	
		VS	VS	()	
61	D-CONTC/12235/2026	DR.N.THIRUMAL NAIK, IAS		//	
		BINOD CHANDRA RATH	SAMIR KUMAR MISHRA	//	
		VS	VS	()	
62	D-CONTC/12242/2026	V.KEERTHI VASAN, COLLECTOR CUM DIST.MAGISTRATE, GANJAM.		//	
		MAHENDRANATH SAHU	NIRANJAN LENKA	//	
		VS	VS	()	
63	D-CONTC/12244/2026	SURYAWANSI MAYUR VIKAS, IAS		//	
		LOPAMUDRA PARIJA	SAHASRANSU SOURAV	//	AOR20220001445C202600016
		VS	VS	()	
64	D-CRLA/8458/2026	DR. N. THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		BIRMITRAPUR /197 /2024	
		NIRANJAN MAHARANA	PRAFULLA CHANDRA ACHARYA	()	
		VS	VS	//	
65	D-CRLA/8461/2026	STATE OF ODISHA		BIDANASI /37 /2013	
		PRAMOD CHANDRA MOHANTY@DILU	BUDHIRAM DAS	()	
		VS	VS	//	
66	D-CRLA/8514/2026	STATE OF ODISHA		HARICHANDANPUR /73 /2022	
		SIPU @ MANOJ PATRA	RUPESH KUMAR MOHANTY	()	
		VS	VS	//	
67	D-CRLMA/8521/2026	STATE OF ODISHA		MAHILA PS SAMBALPUR /11 /2026	
		DEEPAK KUMAR DHRUA	MANAS KUMAR CHAND	()	
		VS	VS	//	
68	D-CRLMC/8451/2026	STATE OF ODISHA		SAHID NAGAR P.S. /496 /2023	AOD20240000186C202600023
		GAYADHAR JENA	ABHISHEK DASH	()	
		VS	VS		

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69	D-CRLMC/8465/2026	STATE OF ODISHA AKSHYAMITA KARTIK VS	ANKITA MUKHERJI VS	// GUNUPUR /36 /2018 ()	
70	D-CRLMC/8480/2026	STATE OF ODISHA KHURSID JALIL KHAN VS	GAGAN BIHARI SINGH VS	// TIRTOL /2 /2011 ()	
71	D-CRLMC/8484/2026	STATE OF ODISHA ARABINDA SAHOO VS	SURYAKANTA DWIBEDI VS	// RARUAN /10 /2025 ()	
72	D-CRLMC/8495/2026	STATE OF ODISHA SURYAKANTA JENA VS	AMULYA RATNA PANDA VS	// JALESWAR /258 /2018 ()	
73	D-CRLMC/8508/2026	STATE OF ODISHA PRAMILA BEHERA VS	JYOTI PATNAIK VS	// //0 ()	
74	D-CRLMC/8546/2026	STATE OF ODISHA BINAPANI MOHANTA VS	ARJUNA CHARANA BEHERA VS	// BALASORE VIGILANCE /54 /2013 ()	
75	D-CRLMC/8552/2026	STATE OF ODISHA(VIG.) BIPIN BIHARI SAHOO VS	ALOK KUMAR DAS VS	// BADAMBADI /5 /2024 ()	
76	D-CRLMP/8452/2026	STATE OF ODISHA PHOTO SAHU VS	MAHADEV SAHU VS	// // ()	AOR20220002238C202600007
77	D-CRLMP/8472/2026	PURANDAR SAHU JAYANTI SAHOO VS	PRADEEP KUMAR KHUNTIA VS	// //0 ()	
78	D-CRLMP/8475/2026	STATE OF ODISHA M/S. MANAPPURAM FINANCE LTD. VS	TAPAN KUMAR JENA SAMANTA VS	// //0 ()	
79	D-CRLMP/8482/2026	STATE OF ODISHA DHUPAL MOHAKUD VS	SUSHANT KUMAR PRADHAN VS	// //0 ()	
		STATE OF ODISHA		//	

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80	D-CRLMP/8496/2026	BRAHMANANDA TRIPATHY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	//0 () //	
81	D-CRLMP/8501/2026	MANAS RANJAN DASH VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// () //	AOR20240000004C202600009
82	D-CRLMP/8517/2026	MINATI MAHURI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	//0 () //	
83	D-CRLMP/8539/2026	SASMITA PRIYADARSHINI SAHU VS STATE OF ODISHA	SONALI PANDA VS	//0 () //	
84	D-CRLREV/8542/2026	AMALENDU PATTANAIAK VS PRAVAT KUMAR MISHRA	AMITAV TRIPATHY VS	//0 () //	
85	D-CRLREV/8547/2026	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CDA-II /96 /2025 () //	
86	D-CRLREV/8550/2026	PHANICHAND SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /345 /2024 () //	
87	D-CRLREV/8551/2026	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CDA-II /96 /2025 () //	
88	D-EXP/12199/2026	JADUMANI MAHANTA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// () //	
89	D-MACA/12132/2026	SUMATI HANSDAH VS PRABHUNATH SAH	SRINIBAS MOHANTY VS	// () //	
90	D-MACA/12147/2026	B.M., NATIONAL INSURANCE CO.LTD., KORAPUT VS RUKMANI BHATRA	PRASANTA KUMAR MAHALI VS	// () //	
91	D-MACA/12149/2026	D.B., ORIENTAL INSURANCE CO.LTD., BALASORE	PRASANTA KUMAR MAHALI	//	

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		VS	VS	()	
92	D-RPFAM/12243/2026	KABITA BEHERA @ KABITA CHAND NIHAR KANTA SAHU	MADHUSMITA KANUNGO	//	AOD20240000479C202600003
		VS	VS	()	
93	D-RPFAM/12246/2026	INDIRA SAHU KIRAN PRIYADARSHINEE	LINGARAJ SARANGI	//	
		VS	VS	()	
94	D-RSA/12168/2026	ANKIT KUMAR BEHERA STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	//	LOD20240000194C202600103
		VS	VS	()	
95	D-RSA/12212/2026	SUBASH CHANDRA SAHU RABINDRA KUMAR DAMBAL @ RABI	SASWATI SOUMYA SAHU	//	
		VS	VS	()	
96	D-RVWPET/12187/2026	SANTHA @ SANTOSH KUMAR DAMBAL DR.TAVINDER KAUR@TAVINDER KAUR CHAWLA	SANJEEV UDGATA	//	
		VS	VS	()	
97	D-RVWPET/12195/2026	DIPPI KAUR UNION OF INDIA	MILLON KUMAR (CENTRAL GOVT. COUNSEL)	//	
		VS	VS	()	
98	D-WA/12127/2026	BALA PUJARI ODISHA COUNCIL OF SPORTS, CTC	SIDHARTH PRASAD DAS	//	
		VS	VS	()	
99	D-WA/12167/2026	PRAVAKAR TRIPATHY STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202600105
		VS	VS	()	
100	D-WP(C)/12124/2026	DR. BRAJA NARAYAN MOHAPATRA SMARAK NAYAK	KARUNAKAR RATH	//	
		VS	VS	()	
101	D-WP(C)/12125/2026	STATE OF ODISHA SECRETARY TO GOVT. MINISTRY OF DEFENCE ACCOUNTS AND FINANCE, NEW DELHI	ANUSONKA SINGH, NEW DELHI	//	AOR20220001238C202600002
		VS	VS	()	
102	D-WP(C)/12126/2026	SRIDHAR KUMAR SAHU NIRANJAN SUAR	RAKESH KUMAR SARANGI	//	AOR20220001665C202600036
		VS	VS	()	

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103	D-WP(C)/12129/2026	STATE OF ODISHA BASANTI SINGH VS	BUDHIRAM DAS VS	// // 0	
104	D-WP(C)/12130/2026	STATE OF ODISHA MANDAKINI DEI VS	MIHIR KANTA RATH VS	// // 0	
105	D-WP(C)/12131/2026 WP(C)/8778/2026	STATE OF ODISHA DR. BIMALA MISHRA VS	BUDHIRAM DAS VS	// // 0	
106	D-WP(C)/12133/2026 WP(C)/8771/2026	THE STATE OF ODISHA RAM ORAM VS	BISWA PRAKASH DHAL VS	// // 0	
107	D-WP(C)/12135/2026	THE ADDL. DIST. MAGISTRATE, SUNDERGARH ADITYA DEV INFRATECH PVT.LTD, BHUBANESWAR VS	SASWAT KUMAR ACHARYA VS	// // 0	
108	D-WP(C)/12136/2026	NBCC INDIA LIMITED, BHUBANESWAR BIMBADHAR MEHER VS	KAMALAKANTA NAYAK VS	// // 0	
109	D-WP(C)/12138/2026	STATE OF ODISHA JITENDRA TRIPATHY VS	KAMALAKANTA NAYAK VS	// // 0	
110	D-WP(C)/12139/2026	STATE OF ODISHA NITYANADA SWAIN VS	ASHOK KUMAR SAHOO VS	// // 0	AOD20240000557C202600030
111	D-WP(C)/12140/2026	STATE OF ODISHA SANJAY KUMAR SAHU VS	KAMALAKANTA NAYAK VS	// // 0	
112	D-WP(C)/12141/2026	STATE OF ODISHA NARAYAN SARDAR VS	MOHAMMED FARADISH VS	// // 0	
113	D-WP(C)/12142/2026	STATE OF ODISHA KAILASH CHANDRA KHANDEI VS	PITAMBAR PANDA VS	// // 0	
		STATE OF ORISSA		//	

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114	D-WP(C)/12145/2026	KALYAN SOURAV DASH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
115	D-WP(C)/12146/2026	RAGHUBIR PRASAD LATH VS PRADYUMNA KUMAR LATH	SUDHIR KUMAR MALLICK VS	// 0 //	
116	D-WP(C)/12148/2026	DARUPADI JENA VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //	
117	D-WP(C)/12150/2026 WP(C)/8811/2026	TAPASA KUMAR ROUT VS PRIYANKA NAYAK	SASWATI SOUMYA SAHU VS	// 0 //	
118	D-WP(C)/12151/2026 WP(C)/8800/2026	SUDHANSU KUMAR SATAPATHY VS UNION OF INDIA	MITHUN DAS VS	// 0 //	
119	D-WP(C)/12152/2026	BRAHMANANDA LENKA VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //	
120	D-WP(C)/12153/2026	KAHNU CHARAN MISHRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
121	D-WP(C)/12154/2026	BIJOY KUMAR PANDA VS UNION OF INDIA	SAROJ KUMAR PADHY VS	// 0 //	
122	D-WP(C)/12156/2026	M/S. SATYA MULTIPLEX PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //	
123	D-WP(C)/12157/2026	PRABODH KUMAR LAKRA VS STATE OF ODISHA	SWETA DASH VS	// 0 //	
124	D-WP(C)/12159/2026	AYUSHMAN DASH VS LAXMIPRIYA DASH	ASWINI SAHOO VS	// 0 //	AOD20230000797C202600002
125	D-WP(C)/12161/2026	M/S DADHIBAMAN JEW DRUGGIST AND CHEMIST	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600024

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		VS	VS	()	
		THE COMMISSIONER CGST, CX AND CUSTOMS		//	
126	D-WP(C)/12162/2026	CHITTARANJAN NAYAK	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600023
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/12163/2026	ST. XAVIERS EDUCATION SOCIETY, CUTTACK	SOURAV SUMAN BHUYAN	//	
	WP(C)/8827/2026	VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/12164/2026	M/S.DULHAMANI SAHOO, BHUBANESWAR	CHITTA RANAJAN DAS	//	
		VS	VS	()	
		COMMISSIONER CT AND GST ODISHA, CUTTACK		//	
129	D-WP(C)/12165/2026	BRAJA MOHAN MOHAPATRA	GOUTAM KUMAR ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/12166/2026	SHIBANATH SAMAL	SUSANTA KUMAR NAYAK	//	
		VS	VS	()	
		THE SUB COLLECTOR, CUTTACK		//	
131	D-WP(C)/12169/2026	PABITRA MOHAN KAR	KURESH PRASAD DASH	//	AOD20250000916C202600002
		VS	VS	()	
		UNION OF INDIA		//	
132	D-WP(C)/12170/2026	STRITIK PRADHAN	RAJIV KUMAR MAHANTA	//	AOR20220001662C202600022
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/12171/2026	GAJENDRA MAJHI	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/12172/2026	MANORANJAN SAMAL	GHANASHYAM DASH	//	AOD20240000821C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/12174/2026	MANORANJAN PADHY	IN PERSON	//	AOD20220003086C202600036
	WP(C)/8810/2026	VS	VS	()	
		THE CHAIRMAN ODISHA STATE BAR COUNCIL, CUTTACK		//	
136	D-WP(C)/12175/2026	GAJENDRA KUMAR GOND	GANESWAR BEHERA	//	AOR20220001297C202600072
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/12177/2026	UNION OF INDIA SRI SRI LAXMI MAA SELF HELP GROUP, KAMARABANDHA, KUMHARAKHO	ANIL KUMAR RAHOO	// // 0	
138	D-WP(C)/12178/2026	STATE OF ODISHA SELVEL ADVERTISING PRIVATE LIMITED, KOLKATA	ALBERT BENGANTY	// // 0	
139	D-WP(C)/12179/2026	STATE OF ODISHA TRUPTIMAYEE SAHOO	GANESWAR BEHERA	// // 0	AOR20220001297C202600073
140	D-WP(C)/12180/2026	UNION OF INDIA RAJANI KANTA PATEL	DHIRENDRA KUMAR MOHAPATRA	// // 0	
141	D-WP(C)/12181/2026	STATE OF ODISHA AMIT KIRAN PATEL	DHIRENDRA KUMAR MOHAPATRA	// // 0	
142	D-WP(C)/12182/2026	STATE OF ODISHA BIKRAM KUMAR BISOI	KISHORE CHANDRA PRADHAN	// // 0	
143	D-WP(C)/12183/2026	STATE OF ODISHA KALANDI BAL	AMIT PRASAD BOSE	// // 0	
144	D-WP(C)/12184/2026	STATE OF ODISHA MANOJ KUMAR DAS	ACHYUTANANDA PATTANAIK	// // 0	AOD20240000586C202600075
145	D-WP(C)/12186/2026	STATE OF ODISHA RASHMI RANJAN DASH	SRINIBASH SATAPATHY	// // 0	
146	D-WP(C)/12188/2026	STATE OF ODISHA ASHISH KUMAR KARMI	RANENDRA PRATAP ROUT	// // 0	
147	D-WP(C)/12190/2026	STATE OF ODISHA M/S.MAA MANGALA COMMUNICATION, BHUBANESWAR	SURAJ KANTA DASH	// // 0	
		BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/12192/2026	BASANTI PANIGRAHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //	
149	D-WP(C)/12193/2026	DILA SING VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// () //	
150	D-WP(C)/12194/2026	RAJENDRA NARAYAN TRIPATHY VS STATE OF ODISHA	AMARTYA MISHRA VS	// () //	
151	D-WP(C)/12196/2026	DUSMANTA KUMAR DAS VS NIRUPAMA NAYAK @ DAS	KULDEEP MOHANTY VS	// () //	AOD2024000012C202600073
152	D-WP(C)/12197/2026 WP(C)/8826/2026	KAMADEV NAYAK VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// () //	AOR20230000065C202600009
153	D-WP(C)/12198/2026	JAYARASHMI SETHY VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// () //	
154	D-WP(C)/12201/2026	TAPAS KUAMR BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202600074
155	D-WP(C)/12203/2026	NIBEDITA SETHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// () //	
156	D-WP(C)/12204/2026	MANO RANJITA BEHERA VS THE STATE OF ODISHA	RESHMA BEHERA VS	// () //	
157	D-WP(C)/12205/2026	SAGAR JENA VS UNION OF INDIA	MD. GOLAM MADANI VS	// () //	
158	D-WP(C)/12206/2026	PRASANNA KUMAR MISHRA VS BANK OF INDIA, MUMBAI	SRINIBASH SATAPATHY VS	// () //	
159	D-WP(C)/12207/2026	DILLIP SINGH ROUT	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600075

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/12209/2026	SOUMYA RANJAN PRADHAN	SOURAV DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/12210/2026	RANGALATA DAS	RABI NARAYAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/12213/2026	BABY RANI ROUT	MRUTUNJAYA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/12214/2026	BISWORANJAN ROUT	VIKRAM ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/12217/2026	BHOJARAJ MEHER	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600076
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/12218/2026	SAROJ KUMAR PATRA	PADMANAVA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/12219/2026	MAMATA PRADHAN	AMITAV TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/12220/2026	RASMITA PRADHAN	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600077
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/12221/2026	CHAKRADHAR SETH	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600078
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/12222/2026	SUNIL KUMAR MEHER	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600079
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/12223/2026	SURANJITA DASH	ATUL TRIPATHY	//	AOD20240000618C202600054
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/12224/2026	STATE OF ODISHA SUCHISMITA BEHERA VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202600053
172	D-WP(C)/12225/2026	STATE OF ODISHA M/S SHREE INDUSTRIES, BALASORE VS	ADITYA NARAYAN RAY VS	// // ()	
173	D-WP(C)/12226/2026	MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES, NEW DELHI LIPIKA SUBHADARSINEE PANDA VS	PRAKASH KUMAR MISHRA VS	// // ()	
174	D-WP(C)/12228/2026	STATE OF ODISHA JAGABANDHU BEHERA VS	SAMIR KUMAR MISHRA VS	// // ()	
175	D-WP(C)/12231/2026	STATE OF ODISHA CHITTA RANJAN SAHU VS	PRAKASH KUMAR MISHRA VS	// // ()	
176	D-WP(C)/12232/2026	STATE OF ODISHA MS.LAXMIPRIYA NAYAK VS	SARAT CHANDRA DASH VS	// // ()	
177	D-WP(C)/12233/2026	STATE OF ODISHA SAIKH RAFIQUEUDDIN VS	SUBRATA MOHARANA VS	// // ()	AOD20220004095C202600014
178	D-WP(C)/12234/2026	THE ADDITIONAL STATE TAX OFFICER, PURI CIRCLE, ODISHA ABHIMANYU MOHANTY VS	SUBHADUTTA ROUSTRAY VS	// // ()	
179	D-WP(C)/12237/2026	STATE OF ODISHA TRILOCHAN SAHU VS	SUBHADUTTA ROUSTRAY VS	// // ()	
180	D-WP(C)/12238/2026	STATE OF ODISHA MURALIDHAR NAYAK VS	RABI NARAYAN PANDA VS	// // ()	
181	D-WP(C)/12239/2026	STATE OF ODISHA LAXMIDHAR PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/12240/2026	DEBASHIS MOHAPATRA VS THE SUPERINTENDENT OF CGST AND CX, CUTTACK	UPASANA BAL VS	// ()	AOD20220004095C202600015
183	D-WP(C)/12241/2026	CHIEF MANAGER BANK OF MAHARASHTRA VS STATE OF ODISHA	SAHASRANSU SOURAV VS	// ()	AOR20220001445C202600014
184	D-WP(C)/12245/2026	META SABAR VS STATE OF ODISHA	Dhananjaya Mund VS	// ()	AOR20220001492C202600053
185	D-WP(C)/12247/2026	PURANDAR JENA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// ()	
186	D-WP(C)/12248/2026	MANAS RANJAN SAHU VS STATE OF ODISHA		// ()	
187	D-ABLAPL/8453/2026	NIHAR @ NIHAR RANJAN MOHANTA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	MURUDA /52 /2023 ()	AOR20230000623C202600015
188	D-ABLAPL/8454/2026	SATYANARAYAN DASH VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	RAJNAGAR /24 /2026 ()	AOR20220003509C202600029
189	D-ABLAPL/8455/2026	SARAT DAS VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	AUL /92 /2025 ()	AOR20220003509C202600028
190	D-ABLAPL/8456/2026	SSUSANTA NAYAK @ SUSANTA KUMAR NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHUSURI /121 /2025 ()	AOR20220001558C202600058
191	D-ABLAPL/8459/2026	PRADHANI HIAL VS STATE OF ODISHA	DIGAMBAR SETHI VS	TIKIRI /211 /2025 ()	
192	D-ABLAPL/8463/2026	SK. INZAMUL @ SK. INZAMUL HAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /540 /2025 ()	
193	D-ABLAPL/8470/2026	KARTIK MAJHI	ARUN KUMAR BEHERA	BALASORE TOWN /1 /2026	AOR20220003422C202600025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
194	D-ABLAPL/8471/2026	STATE OF ORISSA MEGHANAD SETHY	SAILAZA NANDAN DAS	NIKIRAI /300 /2025	
		VS	VS	()	
195	D-ABLAPL/8474/2026	STATE OF ODISHA MANASI SETHY	SAILAZA NANDAN DAS	NIKIRAI /300 /2025	
		VS	VS	()	
196	D-ABLAPL/8476/2026	STATE OF ODISHA BIJULI DEI @ BIJULI SETHY	SAILAZA NANDAN DAS	NIKIRAI /300 /2025	
		VS	VS	()	
197	D-ABLAPL/8477/2026	STATE OF ODISHA SUSHAMA DEI @ SUSHAMA SETHI	SAILAZA NANDAN DAS	NIKIRAI /300 /2025	
		VS	VS	()	
198	D-ABLAPL/8478/2026	STATE OF ODISHA SK. RAJU	SK. ZAFARULLA	GHATAGAON /112 /2025	
		VS	VS	()	
199	D-ABLAPL/8479/2026	STATE OF ODISHA ANITA SETHY	SAILAZA NANDAN DAS	NIKIRAI /300 /2025	
		VS	VS	()	
200	D-ABLAPL/8489/2026	STATE OF ODISHA LIPU @ LIPUN NAIK	RAKESH BEHERA	BALIMI /124 /2025	
		VS	VS	()	
201	D-ABLAPL/8490/2026	STATE OF ODISHA ANIRUDHA SETHY	SAILAZA NANDAN DAS	NIKIRAI /300 /2025	
		VS	VS	()	
202	D-ABLAPL/8492/2026	STATE OF ODISHA GOBINDA DIGAL	AMULYA RATNA PANDA	GOCHHAPADA /8 /2021	
		VS	VS	()	
203	D-ABLAPL/8493/2026	STATE OF ODISHA ARYAN KHAN @ ARIAN KHAN @ LUCKY @ ARIYAN KHAN	AMULYA RATNA PANDA	TIGIRIA /286 /2025	
		VS	VS	()	
204	D-ABLAPL/8494/2026	STATE OF ODISHA MITHUN DAS	AMULYA RATNA PANDA	SAHADEV KHUNTA /454 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/8497/2026	STATE OF ODISHA PINKI @ BASANTI BHARASAGAR VS	AMIT KUMAR SAA VS	// AGALPUR /31 /2026 ()	
206	D-ABLAPL/8499/2026	STATE OF ODISHA ABHISEK MAHAPATRA VS	BINAYA BHUSAN ROUSTRAY VS	// NAYAPALLI P.S. /144 /2026 ()	
207	D-ABLAPL/8502/2026	STATE OF ODISHA CHANDRA KUMAR SANDHA VS	SUSHANTA KUMAR JOSHI VS	// KHARIAR /79 /2026 ()	
208	D-ABLAPL/8505/2026	STATE OF ODISHA DANDAPANI BALIARSINGH VS	BHAWANI SANKAR PANIGRAHI VS	// BELAGARH /112 /2025 ()	
209	D-ABLAPL/8509/2026	STATE OF ODISHA SK. ABJAL WARISH VS	SUSANTA KUMAR TRIPATHY VS	// PATTAMUNDAI /105 /2026 ()	
210	D-ABLAPL/8512/2026	STATE OF ODISHA SAHEBA MALICK @ GUNIA SAIBA VS	SATYA NARAYAN MISHRA 4 VS	// MARINE CHUDAMANI /50 /2022 ()	AOR20220001615C202600046
211	D-ABLAPL/8515/2026	STATE OF ODISHA KSHIROD SETHI VS	SAILAZA NANDAN DAS VS	// NIKIRAI /300 /2025 ()	
212	D-ABLAPL/8518/2026	STATE OF ODISHA SAHEBA MALICK @ GUNIA @ SAIBA VS	SATYA NARAYAN MISHRA 4 VS	// MARINE CHUDAMANI /45 /2023 ()	AOR20220001615C202600047
213	D-ABLAPL/8520/2026	STATE OF ODISHA JOGESH CHANDRA NAYAK VS	MANAS KUMAR CHAND VS	// CHANDAKA P.S. /125 /2026 ()	
214	D-ABLAPL/8528/2026	STATE OF ODISHA SADANANDA @ SRADHANANDA @ SUKANA PADHANA @ BEHERA VS	JAY @ PRADIP @ BEHERA VS	// RAMPUR (SONEPUR) /203 /2025 ()	AOD20240000366C202600039
215	D-ABLAPL/8529/2026	STATE OF ODISHA SURYAKANTA BEHERA VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	// ATHGARH /168 /2025 ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/8532/2026	DIPTI MAYEE BEHERA @ DIPTI BEHERA VS STATE OF ODISHA	SANGRAM MISHRA VS	MAHILA P.S.(BBSR) /99 /2026 () //	
217	D-ABLAPL/8536/2026	DIPTI BEHERA @ DIPTIMAYEE BEHERA VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	MAHILA P.S.(BBSR) /99 /2026 () //	
218	D-ABLAPL/8537/2026	AJIT DASH @ AJIT KURMAR DASH @ KUNURI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /39 /2026 () //	AOR20220001736C202600044
219	D-ABLAPL/8538/2026	BIKASH NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /308 /2025 () //	
220	D-ABLAPL/8540/2026	RASHMI RANJAN PARIDA @ GUGU @ BUBU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BOLAGARH P.S. /4 /2026 () //	
221	D-ABLAPL/8541/2026	PARAMESWAR DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SORO /758 /2025 () //	
222	D-ABLAPL/8543/2026	PRAMODA SWAIN VS STATE OF ODISHA	ADYASIDHI MISHRA VS	TANGI (KHURDA) /375 /2020 () //	
223	D-ABLAPL/8545/2026	PURNA CHANDRA SINGH VS STATE OF ODISHA	SATYABRATA DASH VS	BADACHANA /95 /2026 () //	
224	D-ABLAPL/8548/2026	TIKINA SWAIN VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	BANDAR MARINE /7 /2026 () //	
225	D-ABLAPL/8549/2026	AJMAT ALI KHAN @ BUCHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /112 /2026 () //	
226	D-ARBP(ICA)/12128/2026 ARBP(ICA)/1/2026	MOON EYE ENERGY FZCO, DUBAI VS LION GREAT ENERGY CO. LTD., THAILAND	ISHWAR MOHANTY VS	// () //	

ORISSA HIGH COURT

MISC CASES FILED on :19/03/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP(ICA)/12128/2026 ARBP(ICA)/1/2026	MOON EYE ENERGY FZCO, DUBAI MP	ISHWAR MOHANTY	1/2026
2	D-CRLMP/7420/2026 CRLMP/363/2026	MUKESH AGRAWAL MP	SUBHAM AGRAWAL	80/2026
3	D-CRLMP/5671/2026 CRLMP/316/2026	YASHASWI PATNAIK MP	ASHOK KUMAR MOHAPATRA	81/2026
4	D-TRP(C)/426/2019 TRP(C)/426/2019	PRANATI MALLICK MP	MD. GOLAM MADANI	89/2026
5	D-RPFAM/12076/2026 RPFAM/ /	UMESH CHANDRA MOHANTY MP	ACHYUTANANDA PATTANAİK	124/2026
6	D-RPFAM/12076/2026 RPFAM/ /	UMESH CHANDRA MOHANTY MP	ACHYUTANANDA PATTANAİK	125/2026
7	D-RPFAM/12246/2026 RPFAM/ /	KIRAN PRIYADARSHINEE MP	LINGARAJ SARANGI	126/2026
8	D-RPFAM/12243/2026 RPFAM/ /	NIHAR KANTA SAHU MP	MADHUSMITA KANUNGO	127/2026
9	D-RVWPET/12195/2026 RVWPET/ /	UNION OF INDIA MP	MILLON KUMAR (CENTRAL GOVT. COUNSEL)	130/2026
10	D-MATA/5781/2026 MATA/104/2026	JAY PRAKASH XAXA MP	RABI NARAYAN BEHERA	178/2026
11	D-MATA/54579/2024 MATA/9/2025	RELLI KALYANI @ R. KALYANI MP	PRABHAS CHANDRA PANDA	179/2026
12	D-MATA/11213/2026 MATA/ /	SATYAJIT BEURA MP	LALITENDU MISHRA	180/2026
13	D-CONTC/7835/2025 CONTC/981/2025	SATYASHRI MOHAPATRA MP	M/S Rudra Narayan Parija	187/2026
14	D-CONTC/6943/2026 CONTC/1160/2026	BANAMALI BARIK MP	M/S.SANJIB MOHANTY, B.BISWAL	188/2026
15	D-CONTC/6954/2026 CONTC/1161/2026	NAKULA CHANDRA PRADHAN MP	M/S.SANJIB MOHANTY, B.BISWAL	189/2026
16	D-CONTC/9688/2023 CONTC/9688/2023	RABINDRA KUMAR JENA MP		190/2026
17	D-BLAPL/7738/2026 BLAPL/2562/2026	SANANDA DIGAL MP	AMULYA RATNA PANDA	212/2026
18	D-BLAPL/40575/2025 BLAPL/13901/2025	SHIB MOHAN MP		213/2026
19	D-FAO/83/2023 FAO/83/2023	PRASANTA KUMAR SIKHAR MP		240/2026
20	D-FAO/84/2023 FAO/84/2023	HAREKRUSHNA SAMAL MP		241/2026
21	D-FAO/85/2023 FAO/85/2023	SUSHANTA KUMAR NAYAK MP		242/2026
22	D-FAO/86/2023 FAO/86/2023	BHAJU KUMAR MARANDI MP		243/2026
23	D-FAO/87/2023 FAO/87/2023	PRADEEP KUMAR JENA MP		244/2026
24	D-FAO/88/2023 FAO/88/2023	ARUN KUMAR GIRI MP		245/2026
25	D-CRLREV/8542/2026 CRLREV/ /	AMALENDU PATTANAİK MP	AMITAV TRIPATHY	354/2026
26	D-CRLREV/8542/2026	AMALENDU PATTANAİK	AMITAV TRIPATHY	

	CRLREV/ /	MP		355/2026
27	D-CRLREV/4388/2026	BANITA BEHERA	SUSHANTA HARICHANDAN	
	CRLREV/ /	MP		356/2026
28	D-CRLREV/8547/2026	DILLIP KUMAR MOHANTY	SANJIB KUMAR BHANJADEO	
	CRLREV/ /	MP		357/2026
29	D-CRLREV/8550/2026	PHANICHAND SAHU	JNYANANANDA PANDA	
	CRLREV/ /	MP		358/2026
30	D-CRLREV/8551/2026	DILLIP KUMAR MOHANTY	SANJIB KUMAR BHANJADEO	
	CRLREV/ /	MP		359/2026
31	D-ABLAPL/2418/2018	RAJKISHORE PRADHAN@RAJU PRADHAN	MIT KUMAR SAA	
	ABLAPL/2418/2018	MP		441/2026
32	D-ABLAPL/22253/2025	SOUMYA RANJAN NATH @ LIPU @ SOMYA NATH		
	ABLAPL/8745/2025	MP		442/2026
33	D-ABLAPL/8076/2026	SARMISTHA PATAJOSHI	DHIRENDRA KUMAR MOHAPATRA	
	ABLAPL/3357/2026	MP		443/2026
34	D-RSA/6893/2026	RABINARAYAN MISHRA	ASIT KUMAR OTTA	
	RSA/155/2026	MP		466/2026
35	D-RSA/36546/2025	RURAL WORKS DIVISION,KORAPUT	SWAYAMBHU MISHRA,A.S.C	
	RSA/458/2025	MP		467/2026
36	D-RSA/41/2006	BAIRAGI MAHAKUD	M/S.S.P.MISHRA, SOUMYA MISHRA	
	RSA/41/2006	MP		468/2026
37	D-RSA/12168/2026	STATE OF ODISHA	SABITA RANJAN PATNAIK	
	RSA/ /	MP		469/2026
38	D-RSA/12168/2026	STATE OF ODISHA	SABITA RANJAN PATNAIK	
	RSA/ /	MP		470/2026
39	D-RSA/12168/2026	STATE OF ODISHA	SABITA RANJAN PATNAIK	
	RSA/ /	MP		471/2026
40	D-CMP/12143/2026	SABITA CHHOTRAY	BIPLABA P.B. BHALI	
	CMP/ /	MP		567/2026
41	D-CMP/23563/2025	KANAK MOHARANA	LALIT KUMAR MAHARANA, SOUMYA MISHRA	
	CMP/872/2025	MP		568/2026
42	D-CMP/11480/2026	BHOBANI SAHOO	DOLAGOBINDA MOHAPATRA	
	CMP/ /	MP		569/2026
43	D-CMP/4354/2026	BHARATPUR COLLIERY LABOUR UNION, AMULCHER	SAD BOSE	
	CMP/229/2026	MP		570/2026
44	D-CMP/54480/2025	SOHANLAL JOSHI	ARUN KUMAR MISHRA 2	
	CMP/169/2026	MP		571/2026
45	D-CMP/10459/2026	RAMA KRUSHNA PRADHAN @ RAMAKRUSHNA PRADHAN	AMIT PRASAD BOSE	
	CMP/ /	MP		572/2026
46	D-CMP/12200/2026	NIRANJAN SWAIN	MAHESWAR MOHANTY	
	CMP/ /	MP		573/2026
47	D-CMP/49315/2025	JAYARAM SAHOO	PARSURAM PARIJA	
	CMP/1926/2025	MP		574/2026
48	D-CMP/12208/2026	KANAKA PRABHA SWAIN	AMIT PRASAD BOSE	
	CMP/ /	MP		575/2026
49	D-CMP/12216/2026	M/S. KUNALCHIX POULTRY PRODUCTION COMPANY	DIPANKAY MUND	
	CMP/ /	MP		576/2026
50	D-CMP/6785/2026	TRILOCHAN SWAIN	BUDHIRAM DAS	
	CMP/392/2026	MP		577/2026
51	D-MACA/12147/2026	B.M., NATIONAL INSURANCE CO.LTD., KORAPUT	SANTA KUMAR MAHALI	
	MACA/ /	MP		669/2026
52	D-MACA/10983/2026	D.M., M/S. NATIONAL INSURANCE CO.LTD., KORAPUT	KRISHNA KUMAR MISHRA	
	MACA/289/2026	MP		670/2026
53	D-MACA/12147/2026	B.M., NATIONAL INSURANCE CO.LTD., KORAPUT	SANTA KUMAR MAHALI	
	MACA/ /	MP		671/2026
54	D-MACA/12149/2026	D.B., ORIENTAL INSURANCE CO.LTD., BALASORE	SANTA KUMAR MAHALI	
	MACA/ /	MP		672/2026
55	D-MACA/12149/2026	D.B., ORIENTAL INSURANCE CO.LTD., BALASORE	SANTA KUMAR MAHALI	
	MACA/ /	MP		673/2026
56	D-MACA/5863/2026	THE GENERAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD., NEW DELHI	PRASANTHA KUMAR MOHANTY	
	MACA/ /	MP		674/2026
57	D-CRLMC/8445/2026	TAPAS BERA	DIBYA JYOTI SAHOO	
	CRLMC/ /	MP		791/2026

58	D-CRLMC/8451/2026 CRLMC/ /	GAYADHAR JENA MP	ABHISHEK DASH	792/2026
59	D-CRLMC/8465/2026 CRLMC/ /	AKSHYAMITA KARTIK MP	ANKITA MUKHERJI	793/2026
60	D-CRLMC/8480/2026 CRLMC/ /	KHURSID JALIL KHAN MP	GAGAN BIHARI SINGH	794/2026
61	D-CRLMC/8484/2026 CRLMC/ /	ARABINDA SAHOO MP	SURYAKANTA DWIBEDI	795/2026
62	D-CRLMC/1860/2026 CRLMC/283/2026	CHANDAN KUMAR MISHRA MP	SHIB SHANKAR MOHANTY	796/2026
63	D-CRLMC/1860/2026 CRLMC/283/2026	CHANDAN KUMAR MISHRA MP	SHIB SHANKAR MOHANTY	797/2026
64	D-CRLMC/8508/2026 CRLMC/ /	PRAMILA BEHERA MP	JYOTI PATNAIK	798/2026
65	D-CRLMC/1594/2026 CRLMC/251/2026	SAYA VIHILIYA MP		799/2026
66	D-CRLMC/17206/2025 CRLMC/2033/2025	ASHISH KUMAR SWAIN MP		800/2026
67	D-CRLMC/5755/2026 CRLMC/646/2026	RAJ GUPTA MP		801/2026
68	D-CRLMC/8546/2026 CRLMC/ /	BINAPANI MOHANTA MP	ARJUNA CHARANA BEHERA	802/2026
69	D-CRLMC/8552/2026 CRLMC/ /	BIPIN BIHARI SAHOO MP	ALOK KUMAR DAS	803/2026
70	D-CRLA/8461/2026 CRLA/ /	PRAMOD CHANDRA MOHANTY@DILU MP	BUDHIRAM DAS	815/2026
71	D-CRLA/8461/2026 CRLA/ /	PRAMOD CHANDRA MOHANTY@DILU MP	BUDHIRAM DAS	816/2026
72	D-CRLA/8461/2026 CRLA/ /	PRAMOD CHANDRA MOHANTY@DILU MP	BUDHIRAM DAS	817/2026
73	D-CRLA/7557/2024 CRLA/259/2024	BIRANCHI KHARSEL MP	PRATYUSHA NAIDU	818/2026
74	D-CRLA/34426/2025 CRLA/1306/2025	NATABAR PARIDA MP	SAMVIT MOHANTY	819/2026
75	D-WA/12127/2026 WA/ /	ODISHA COUNCIL OF SPORTS, CTC MP	SIDHARTH PRASAD DAS	1210/2026
76	D-WA/12127/2026 WA/ /	ODISHA COUNCIL OF SPORTS, CTC MP	SIDHARTH PRASAD DAS	1211/2026
77	D-WA/11987/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1212/2026
78	D-WA/11987/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1213/2026
79	D-WA/11988/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1214/2026
80	D-WA/11988/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1215/2026
81	D-WA/12078/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	1216/2026
82	D-WA/12078/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	1217/2026
83	D-WA/12117/2026 WA/ /	SATYABHAMA DEI MP	SUKANTA KUMAR DALAI	1218/2026
84	D-WA/12117/2026 WA/ /	SATYABHAMA DEI MP	SUKANTA KUMAR DALAI	1219/2026
85	D-WA/10150/2026 WA/467/2026	KAMALA PUJARI MP	SUKANTA KUMAR DALAI	1220/2026
86	D-WA/10151/2026 WA/ /	CHANDRADHWAJA MAJHI MP	SUKANTA KUMAR DALAI	1221/2026
87	D-WA/12119/2026 WA/ /	MITALI MISHRA MP	SUKANTA KUMAR DALAI	1222/2026
88	D-WA/12119/2026 WA/ /	MITALI MISHRA MP	SUKANTA KUMAR DALAI	1223/2026
89	D-WA/12167/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	

90	WA/ / D-WA/12167/2026	MP STATE OF ODISHA	SASWAT DAS,A.G.A	1224/2026
91	WA/ / D-WP(C)/12124/2026	MP SMARAK NAYAK	KARUNAKAR RATH	1225/2026
92	WP(C)/ / D-WP(C)/1714/2025	MP PRADIPTA KUMAR PARIDA	SWAPNA KUMAR OJHA	5379/2026
93	WP(C)/1588/2025 D-WP(C)/5218/2026	MP BONOJ TRIPATHY	KRISHNA CHANDRA SAHU	5380/2026
94	WP(C)/4166/2026 D-WP(C)/12133/2026	MP RAM ORAM	BISWA PRAKASH DHAL	5381/2026
95	WP(C)/8771/2026 D-WP(C)/12135/2026	MP ADITYA DEV INFRA TECH PVT.LTD, BHUBANESHWAR	SASWAT KUMAR ACHARYA	5382/2026
96	WP(C)/ / D-WP(C)/12139/2026	MP NITYANADA SWAIN	ASHOK KUMAR SAHOO	5383/2026
97	WP(C)/ / D-WP(C)/5035/2026	MP LACHHAMAN JENA	RABI NARAYAN BEHERA	5384/2026
98	WP(C)/4170/2026 D-WP(C)/29035/2025	MP BOUDH COOPERATIVE CENTRAL BANK LTD, Bhubaneswar	SAKSHI KUMAR TRIPATHY	5385/2026
99	WP(C)/20213/2025 D-WP(C)/45562/2025	MP DR. SARASWAT SAHOO	BISWABIHARI MOHANTY	5386/2026
100	WP(C)/31892/2025 D-WP(C)/12145/2026	MP KALYAN SOURAV DASH	PRAVASH CHANDRA JENA	5387/2026
101	WP(C)/ / D-WP(C)/12151/2026	MP SUDHANSU KUMAR SATAPATHY	MITHUN DAS	5388/2026
102	WP(C)/8800/2026 D-WP(C)/40780/2025	MP TRINATH PRADHAN	M/S. MANOJ KUMAR MISHRA (SR. ADV.), TANMAY MISHRA	5389/2026
103	WP(C)/30959/2025 D-WP(C)/11396/2024	MP MANJULATA SETHI	DAYANANDA MOHAPATRA	5390/2026
104	WP(C)/6005/2024 D-WP(C)/12154/2026	MP BIJOY KUMAR PANDA	SAROJ KUMAR PADHY	5391/2026
105	WP(C)/ / D-WP(C)/12156/2026	MP M/S. SATYA MULTIPLEX PVT. LTD., BHUBANESHWAR	ANIL KUMAR PRASAD DAS	5392/2026
106	WP(C)/ / D-WP(C)/12163/2026	MP ST. XAVIERS EDUCATION SOCIETY, CUTTACK	SOURAV SUMAN BHUYAN	5393/2026
107	WP(C)/8827/2026 D-WP(C)/12159/2026	MP AYUSHMAN DASH	ASWINI SAHOO	5394/2026
108	WP(C)/ / D-WP(C)/45340/2025	MP DR.NIHAR RANJAN NAYAK	DIGAMBARA MISHRA	5395/2026
109	WP(C)/31522/2025 D-WP(C)/23873/2022	MP MAKARDHWAJ BEHERA	KUNAL KUMAR SWAIN	5396/2026
110	WP(C)/23873/2022 D-WP(C)/32420/2025	MP MIR USMAN ALI @ MIR USMAN ALEE	PRASANNA KUMAR RATH (1)	5397/2026
111	WP(C)/23829/2025 D-WP(C)/42492/2025	MP MINAKETAN BEHERA	RANJIT SAMAL	5398/2026
112	WP(C)/ / D-WP(C)/12169/2026	MP PABITRA MOHAN KAR	KURESH PRASAD DASH	5399/2026
113	WP(C)/ / D-WP(C)/24697/2025	MP DAMAYANTI SAHU		5400/2026
114	WP(C)/17731/2025 D-WP(C)/12183/2026	MP KALANDI BAL	AMIT PRASAD BOSE	5401/2026
115	WP(C)/ / D-WP(C)/54029/2025	MP BIRAT KUMAR MAHAPATRA		5402/2026
116	WP(C)/37785/2025 D-WP(C)/24078/2021	MP SUBASH CHANDRA SAHOO		5403/2026
117	WP(C)/24078/2021 D-WP(C)/12190/2026	MP M/S.MAA MANGALA COMMUNICATION, BHUBANESHWAR	ANANT KUMAR DASH	5404/2026
118	WP(C)/ / D-WP(C)/12175/2026	MP GAJENDRA KUMAR GOND	GANESWAR BEHERA	5405/2026
119	WP(C)/ / D-WP(C)/34948/2023	MP KEDARNATH PATEL		5406/2026
120	WP(C)/34948/2023 D-WP(C)/12198/2026	MP JAYARASHMI SETHY	SIDHARTHA MISHRA	5407/2026
	WP(C)/ /	MP		5408/2026

121	D-WP(C)/34182/2023 WP(C)/34182/2023	RAJESH KUMAR MANDAL MP		5409/2026
122	D-WP(C)/12179/2026 WP(C)/ /	TRUPTIMAYEE SAHOO MP	GANESWAR BEHERA	5410/2026
123	D-WP(C)/34958/2023 WP(C)/34958/2023	POULASTI PATEL MP		5411/2026
124	D-WP(C)/11368/2022 WP(C)/11368/2022	BIJAYA KUMAR PARIDA MP		5412/2026
125	D-WP(C)/54166/2025 WP(C)/37412/2025	SHANTILATA ROUT MP		5413/2026
126	D-WP(C)/36030/2025 WP(C)/24756/2025	ALISA LUGUN MP	DEVASHIS PANDA	5414/2026
127	D-WP(C)/12206/2026 WP(C)/ /	PRASANNA KUMAR MISHRA MP	SRINIBASH SATAPATHY	5415/2026
128	D-WP(C)/12197/2026 WP(C)/8826/2026	KAMADEV NAYAK MP	DOLAGOBINDA MOHAPATRA	5416/2026
129	D-WP(C)/29671/2025 WP(C)/20527/2025	M/S BOUDH INFRA VENTURE PVT.LTD, BBSR MP	MR. SAMIR KUMAR MISHRA (SR. ADV.), SWAYAMJIT ROUT	5417/2026
130	D-WP(C)/25742/2025 WP(C)/18632/2025	SUDHAKAR BHOL MP	ANSHURAM MISHRA, Dayananda Mohapatra(Sr Adv.)	5418/2026
131	D-WP(C)/27234/2025 WP(C)/19046/2025	KAILASH CHANDRA BAL MP	ASHIS KUMAR MISHRA	5419/2026
132	D-WP(C)/12226/2026 WP(C)/ /	LIPIKA SUBHADARSINEE PANDA MP	PRAKASH KUMAR MISHRA	5420/2026
133	D-WP(C)/12225/2026 WP(C)/ /	M/S SHREE INDUSTRIES, BALASORE MP	ADITYA NARAYAN RAY	5421/2026
134	D-WP(C)/34942/2023 WP(C)/34942/2023	UGRESAN NAYAK MP		5422/2026
135	D-WP(C)/34950/2023 WP(C)/34950/2023	MALAYA KUMAR CHAKRAVARTI MP		5423/2026
136	D-WP(C)/12232/2026 WP(C)/ /	MS.LAXMIPRIYA NAYAK MP	SARAT CHANDRA DASH	5424/2026
137	D-WP(C)/17630/2025 WP(C)/11909/2025	M/S BVG INDIA LIMITED, MAHARASTRA MP	SATYA SINDHU KASHYAP	5425/2026
138	D-WP(C)/12223/2026 WP(C)/ /	SURANJITA DASH MP	ATUL TRIPATHY	5426/2026
139	D-WP(C)/12224/2026 WP(C)/ /	SUCHISMITA BEHERA MP	ATUL TRIPATHY	5427/2026